

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

NOTIFICATION

Dated, Shillong 16th April, 2018

No. HCM.II/184/2015/1654 : Hon'ble the Chief Justice in exercise of powers under Rule 7 (B) (5) of High Court of Meghalaya Rules, 2013, is pleased to transfer and post the following Judicial Officers as under:-

EAST KHASI HILLS DISTRICT

Sl. No.	Name	Present Posting	Now Transferred and Posted As	Vice / Vacant
1	Shri Noor –Ain– Khan Grade – I	District & Sessions Judge, East Khasi Hills District, Shillong	Registrar General, High Court of Meghalaya, Shillong	Smti Belma Mawrie (on transfer)
2	Smti Cordilia Dkhar, Grade – I	District & Sessions Judge, West Garo Hills District, Tura & South West Garo Hills District, Ampati	District & Sessions Judge, East Khasi Hills District, Shillong	Shri Noor - Ain- Khan (on transfer)

WEST JAINTIA HILLS DISTRICT

Sl. No.	Name	Present Posting	Now Transferred and Posted As	Vice / Vacant
1	Smti Belma Mawrie Grade – I	Registrar General, High Court of Meghalaya, Shillong	District & Sessions Judge, West Jaintia Hills District, Jowai	Shri Ehboklang Kharumnuid (on transfer)

Contd -2-

WEST GARO HILLS DISTRICT

Sl. No.	Name	Present Posting	Now Transferred and Posted As	Vice / Vacant
1	Shri Ehboklang Kharumnuid Grade - I	District & Sessions Judge, West Jaintia Hills District, Jowai	District & Sessions Judge, West Garo Hills District, Tura & South West Garo Hills District, Ampati	Smti Cordilia Dkhar (on transfer)

Further, it is hereby directed that the Judicial Officers, under transfer, shall pronounce the judgments / orders in the cases in which he / she had reserved before relinquishing the charge of the Court in terms of the posting / transfers orders.

The above incumbents are to join their Office on 1st May, 2018.

By order,

REGISTRAR

MemoNo.HCM.II/184/2015/1654 A Dated,Shillong 16th April, 2018

Copy for information to:-

1. The Joint Registrar - cum - Secretary to Hon'ble the Chief Justice (Acting), High Court of Meghalaya, Shillong.
2. The Secretary to the Government, Law Department, Shillong with a request to issue the related Notifications affecting functioning of the respective District Courts as per relevant Acts, Rules and Regulations, etc.
3. The Accountant General (A&E), Meghalaya, Shillong.
4. The Treasury Officer, Shillong/Jowai/Tura.
5. The District and Sessions Judge, Shillong / Jowai / Nongpoh / Tura / Nongstoin / Williamnagar / Ampati for information.
6. Shri E. Kharumnuid, District & Sessions Judge, Jowai.
7. Shri N. A. Khan, District & Sessions Judge, Shillong.
8. Smti B. Mawrie, Registrar General, High Court of Meghalaya, Shillong.
9. Smti C. Dkhar, District & Sessions Judge, Tura
10. The System Analyst, High Court of Meghalaya, Shillong, to upload the Notification in the Official Web-site.
11. Office file


REGISTRAR